

CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF NEEMTEK ORGANIC PRODUCTS LIMITED (NOPL)

(Regd Off.: Unit No.307, Solaris Premises II, Saki Vihar Road, Opp. L&T Gate No.6, Powai, Andheri (East), Mumbai-400072)

Further to the Public Announcement ('PA') dated April 12, 2007 to the shareholders of NOPL issued by Ashika Capital Limited ('Manager to the Offer') on behalf of **Smt. Sarayu Somaiya** (hereinafter referred to as 'Acquirer') pursuant to and in compliance with Regulation 10 & 12 of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('Regulations'), the shareholders are requested to kindly note the following:

1. The Schedule of activities pertaining to the Offer is as under:

Activities	Original Date & Day	Revised Date & Day
Public Announcement	April 12, 2007 (Thursday)	April 12, 2007 (Thursday)
Specified Date (for the purpose of determining the name of shareholders to whom the Letter of Offer will be sent)	April 21, 2007 (Friday)	April 21, 2007 (Saturday)
Last Date for a Competitive Bid, if any	May 3, 2007 (Thursday)	May 3, 2007 (Thursday)
Date by which the Letter Of Offer to be Despatched to shareholders	May 21, 2007 (Monday)	June 14, 2007 (Thursday)
Date of Opening of the Offer	May 31, 2007 (Thursday)	June 21, 2007 (Thursday)
Last date for revising the Offer Price/ Number of Shares	June 8, 2007 (Friday)	June 29, 2007 (Friday)
Last date for Withdrawal of Acceptance by Shareholders	June 14, 2007 (Thursday)	July 5, 2007 (Thursday)
Date of Closing of the Offer	June 19, 2007 (Tuesday)	July 10, 2007 (Tuesday)
Date by which communicating rejection/acceptance and despatch of Cheques/Demand Drafts towards payment of consideration to be completed	July 4, 2007 (Wednesday)	July 25, 2007 (Wednesday)

2. SEBI may take appropriate action for the non-compliance of the Regulations by the Target Company and/or Promoters.

All other terms and conditions of the Offer remain unchanged. The Acquirer accepts full responsibility for the information contained in this announcement and also accepts responsibility for the obligations of the Acquirer laid down under the Regulations.

This announcement would also be available on the SEBI website at <http://www.sebi.gov.in>

Issued by Manager to the Offer on behalf of the Acquirer:

ASHIKA CAPITAL LIMITED

1008, 10th Floor, Raheja Centre,
214, Nariman Point, Mumbai-400021.

Tel: +91-22-66111700; Fax: +91-22-66111710

E-Mail: mbd@ashikagroup.com

Contact Person: Mr. Narendra Kumar Gamini

Place: Mumbai

Date: June 12, 2007.

